

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...
ORIGINAL APPLICATION NO.063/01492/2017
Chandigarh, this the 27th day of August, 2018

...
CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)

...

Arvind Kumar Dubey s/o Sh. Raj Kumar Dubey, aged 33 years, working as Trained Graduate Teacher (Art Education) in the office of Principal K.V. Sainj, NHPC, Kullu (H.P.) Group C

....Applicant

(Present: Mr. D.R. Sharma, Advocate)

Versus

1. The Commissioner , Kendriya Vidyalaya Sangathan 18, Institutional Area, Shaheed Jeet Singh Marg, New Delhi.
2. The Asstt. Commissioner(Establishment), 2/3 KVS Headquarters, New Delhi.
3. Shri Ashish Ghosa, working as Trained Graduate Teacher (Art Education) at KV-Hindon No. 1, Gazibad.
4. Smt. Anuradha Saini, working as Trained Graduate Teacher (Art Education) at KV-Laswanace Road, Shift 2nd Delhi.
5. Smt. Madhu Saksena working as Trained Graduate Teacher (Art Education) at KV-Hindon No. 2, Gaziabad.

(Respondents No. 4 and 5 proceeded against ex-parte vide order dated 21.05.2018.)

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Respondents

**(Present: Mr. R.K. Sharma, Advocate for Respondents No. 1& 2
None for Resp. No. 3)**

ORDER (Oral)
SANJEEV KAUSHIK, MEMBER (J)

1. Learned counsel for the applicant submitted that this O.A. has been rendered infructuous, and prayed that it may be disposed as such. Learned counsel for the respondents does not object to the prayer made by the learned counsel for the applicant.
2. Ordered accordingly.

(AJANTA DAYALAN)
MEMBER (A)

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(SANJEEV KAUSHIK)
MEMBER (J)
Dated: 27.08.2018